

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.170/00238/2017

DATED THIS THE 7TH DAY OF SEPTEMBER, 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI DINESH SHARMA, MEMBER(A)

1.V.N. Shivashankara Prasad,
Aged 57 years,
S/o Late H.S. Gopalakrishna Rao,
Asst. Supdt. Of Post Officers(R),
O/o the SSPOs., Kolar Division,
Kolar-563102.
Residing C/o Shashikumar, Sahakaranagar,
Kolar-563102.

2.B.V. Satishkumar,
Aged 43 years,
S/o B.L. Venkatarathnam,
PLI Development Officer,
O/o the SSPOs., Kolar Division,
Residing behind Amarajyothi School,
Vasudeva Reddy Layout, Mulabagal- 563131.
Kolar District.

3.B.V. Muralikrishna,
Aged 45 years,
S/o B.L. Venkatarathnam,
Postal Assistant, Devarayasamudram, PO- 563127.
Kolar District.

4.H.R. Muralikrishna,
Aged 51 years,
S/o Late H.S. Rama Rao,
Postman, Mulabagal PO-563101.
Residing at Agrahara, Mulbagal,
Kolar District.

5.K.S. Vijayakumar,
Aged 58 years,
S/o Late R.R. Seshagiri Rao,
Sub Postmaster, Nangli PO-563132,
Kolar District.

6.B.R. Roopakala,
Aged 48 years,

D/o K.P. Ramesh,
Offg. Accountant, Kolar HO -563101
Residing at Kolar Town,
Kolar-2.

7.K.N. Ramesh Babu,
Aged 51 years,
S/o Late K. Narayanasastry,
Office Assistant, Kolar Divisional Office,
Kolar-563102.
Residing at Kolar Town,
Kolar-563101.

8.S.R. Shashikumar,
Aged 48 years,
S/o Late Ramachandra,
Postal Assistant, O/o the SSO. Kolar Divisional Office,
Residing at Kolar Town,
Kolar-563101.

9.Venkataramana Swamy,
Aged 58 years,
S/o Late P.V. Krishnappa,
Supdt. Of Post Office, Tumkur Division,
Residing at SPOs. Staff Quarters, Tumkur.

10.H.M. Raju,
Aged 43 years,
S/o R. Munisamappa,
Postal Assistant, Kolar HO,
Kolar-563101.
Residing at No.407, 'Sri Venkatadri Nilaya' ,
8th Cross, Jayanagara, Kolar-563102.

...Applicants.

(By Advocate Shri B. Venkateshan)

Vs.

1. Union of India
Represented by the Secretary,
Department of Posts,
Dak Bhavan,
New Delhi – 110 001.
2. The Postmaster General,
South Karnataka Region,
BG GPO Complex, Bangalore – 560 001.
3. The Director of Accounts (Postal),
Bangalore GPO Complex,
Bangalore – 560 001.

4. The Senior Superintendent of Post Offices,
Kolar Division,
Kolar-563101.
5. The Postmaster Grade-III,
Kolar HO, Kolar-563101.
6. The Postmaster Grade-III,
Tumkur HO, Tumkur-1.Respondents.

(By Shri S. Sugumaran, ACGSC)

O R D E R (ORAL)

HON'BLE DR K.B. SURESH, MEMBER(J)

Heard. Both sides submit that this matter is similar to the issue which arose in OA.No.245/2017. Since the respondents is agreeing to just resolution, we will not impose cost on them.

2. OA therefore allowed. The amount claimed will be paid to the applicant within the next 2 months without cost.

(DINESH SHARMA)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

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Annexures referred to by the applicant in OA.No.238/2017

Annexure A-1: Memo No.E2/5/LTC/Adv/Dlgs, dated 30.12.2014.

Annexure A-2: LTC claim bill of Sri V.N. Shivashankara Prasad dated 12.2.2015.

Annexure A-3: LTC claim bill of Sri B.V. Sathish Kumar dated 13.2.2015.

Annexure A-4: LTC claim bill of Sri B.V. Muralikrishna dated 16.2.2015.

Annexure A-5: LTC claim bill of Sri H.R. Muralikrishna dated 10.2.2015.

Annexure A-6: LTC claim bill of Sri K.S. Vijayakumar dated nil.

Annexure A-7: LTC claim bill of Sri B.R. Roopakala dated 14.2.2015.

Annexure A-8: LTC claim bill of Sri K.N. Ramesh Babu dated 15.2.2015.

Annexure A-9: LTC claim bill of Sri S.R. Shashikumar dated 13.2.2015.

Annexure A-10: LTC claim bill of Sri Venkataramanaswamy dated 23.2.2015.

Annexure A-11: LTC claim bill of Sri H.M. Raju dated nil.

Annexure A-12: Audit party of DA(P) office Audit Inspection Report.

Annexure A-13: Extract of Rule-12 of CCS(LTC) Rules-1988.

Annexure A-14: Memo No.E2/ICIR/2015/Dlgs, dated 2.8.2016.

Annexure A-15: DA(P) Lr.No.722/IA/Sa-11/KLR DO, dated 16.8.2016.

Annexure A-16: Memo No.E2/ICIR/2015/Dlgs, dated 30.8.2016.

Annexure A-17: DA(P) Lr.No.970/IA/SA-11/KLR DO, dated 4.11.2016.

Annexure A-18: Memo No.E2/ICIR/2015/Dlgs, dated 5.1.2017.

Annexure A-19: DA(P) Lr.No.1142/IA/SA-11/KLR DO, dated 3.2.2017.

Annexure A-20: Memo No.E2/ICIR/2015/Dlgs, dated 15.3.2015.

Annexure A-21: Appeal to PMG SK Rgn BG dated 31.3.2017 of VNS Prasad.

Annexure A-22: Memo No.E2/ICIR/2015/Dlgs, dated 3.5.2017.

Annexures referred to by the respondents in the OA

Annexure R-1: Copy of Ltr. No.E2/ICAR/2015/Dlgs dated 4.5.2016.

Annexure R-2: Copy of Ltr. No.E2/ICAR/2015/Dlgs dated 2.8.2016.

Annexure R-3: Copy of Ltr. No.722/IA/SAIL/KLR DO dated 16.8.2016.

Annexure R-4: Copy of Ltr. No.970/IA/SAIL/KLR DO dated 4.11.2016.

Annexure R-5: Copy of Ltr. No.E2/ICAR/2015/Dlgs dated 5.1.2017.

Annexure R-6: Copy of Ltr. No.1142/IA/SAIL/KLR DO dated 3.2.2017.

Annexure R-7: Copy of Ltr. No.E2/ICAR/2015/Dlgs dated 1.5.2017.

Annexure R-8: Copy of Ltr. No. 117/PAM-1/G.1/LTC/2017 dated 14.7.2017.

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